

F. No. SS-T008/1/2022-Standard-FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi- 110002

Dated, the 24th April, 2023

Subject: Re-operationalization of the Standards of Crude Corn (Maize) Oil- Direction under Section 16(5) of Food Safety and Standards Act, 2006-reg.

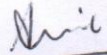
In exercise of the powers conferred under Section 92 of the Food Safety and Standards Act, 2006, FSSAI has notified the draft FSS (Food Product Standards and Food Additives) Amendment Regulations, 2022 relating to the standards of Crude Corn (maize) Oil.

2. The above-mentioned draft amendment regulation is already notified on the FSSAI website on 31.05.2022 for public comments. Meanwhile, to allow the FBOs to import the crude corn (maize) oil, it has been decided to re-operationalize the following provision of the above-mentioned proposed draft amendment with effect from 20.12.2022.

(e) in sub-regulation 2.2.9 relating to 'Solvent Extracted Crude Vegetable Oils (not for direct human consumption)', after the entry 'Olive Pomace Oil' the following shall be inserted, namely:-

Solvent Extracted Crude Oils	Moisture and insoluble impurities (% by mass Max)	Refractive index at 40°C	Saponification value	Iodine Value (Wij's)	Acid Value Max.	Unsaponifiable matter (% by mass Max.)	Flashpoint Penskey Martens (closed cup method) °C Min.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Corn (Maize) Oil	0.25	1.4637-1.4675	187-195	103-128	8.0	2.5	100

3. This issues with the approval of the Competent Authority in the exercise of the powers vested under Section 18(2)(d) read with 16(5) of the Food Safety and Standards Act, 2006.


(Dr. Amit Sharma)
Director

To:

1. ED(CS)-with a request to communicate to Food Safety Commissioners of all States/UTs
2. Advisor (QA)
3. Director (Import)-with a request to communicate to all Authorized Officers
4. All Regional Directors, FSSAI
5. CITO, FSSAI-with a request to upload this clarification on the FSSAI website

Copy to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI